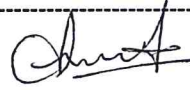


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.118/2017	-	For hearing	241/ 242	Amit Jnagal Vs Raremile Technologies Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18.	KARAN JOSEPH 9845211270	PETITIONER	

**ORDER**

Junior Counsel for Petitioner is present. He requested time. List it finally on 06/03/2018 and no adjournment will be given.

  
**Member (T)**

  
**Member (J)**